

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :21-02-2022

Date : 21.02.2022										
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applic ant	C.C Typ e	Judge / Court Name	C.C Applied For	Other Docum ent	Deal ing Sec tion	Se at
1	7177 /202 2	21.02. 2022	WP (C) - 18945 /2013	SRIKAN T KUMAR BARIK	GEN ERA L		Order Dtd. 2015-02-02		WRIT BRAN CH-1	(S ea t No - 30)
2	7178 /202 2	21.02. 2022	BLAPL - 11532 /2009	SRIKAN T KUMAR BARIK	GEN ERA L		Order Dtd. 2009-08- 31Petition,Annexure,Ent ire Order,		CRIM INAL MISC -1	(S ea t No - 2)
3	7179 /202 2	21.02. 2022	CONTC - 1295/ 2022	L.D.SA HU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 2)
4	7180 /202 2	21.02. 2022	WP (C) - 4449/ 2022	P.K.MA LLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 2)
5	7181 /202 2	21.02. 2022	WP (C) - 3496/ 2022	A.K.NA YAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18		WRIT BRAN CH-4	(S ea t No - 17)
6	7182 /202 2	21.02. 2022	WP (C) - 4683/ 2022	JYOTSN ARANI RATH	C.O .	COUR T NO.	Order Dtd. 2022-02-18			(S ea t

			2022			3 OLD				No - 17)
7	7183 /202 2	21.02. 2022	WP (C) - 1573/ 2022	MITHUN DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18		WRIT BRAN CH-1	(S ea t No - 30)
8	7184 /202 2	21.02. 2022	WP (C) - 1769/ 2022	R.K.SA HU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 30)
9	7185 /202 2	21.02. 2022	WPC (O AC) - 1387/ 2012	T.SWAI N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 30)
10	7186 /202 2	21.02. 2022	WPC (O AC) - 3456/ 2011	R K DEHURY	GEN ERA L		Order Dtd. 2022-02-15			(S ea t No - 30)
11	7187 /202 2	21.02. 2022	CRLA- 141/2 012	SUNDAR A	GEN ERA L		Order Dtd. 2012-03-16		CRIM INAL APPE AL	(S ea t No - 4)
12	7188 /202 2	21.02. 2022	WPC (O AC) - 1386/ 2012	T.SWAI N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 4)
13	7189 /202 2	21.02. 2022	WPC (O AC) - 4131/ 2012	M/S MOHEND RA DALAI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 4)
14	7190 /202 2	21.02. 2022	WPC (O AC) - 1027/ 2022	P.C.DA S	C.O .	COUR T NO.	Order Dtd. 2022-02-18			(S ea t

			2012			3 OLD				No - 4)
1 5	7191 /202 2	21.02. 2022	CRLA- 144/2 012	SUNDAR A	GEN ERA L		Order Dtd. 2012-03-16		CRIM INAL APPE AL	(S ea t No - 4)
1 6	7192 /202 2	21.02. 2022	WPC (O AC) - 1389/ 2012	T.SWAI N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 4)
1 7	7193 /202 2	21.02. 2022	FA- 301/1 983	P CH MOHANT Y	GEN ERA L		Decree		FIRS T APPE AL	(S ea t No - 7)
1 8	7194 /202 2	21.02. 2022	WPC (O AC) - 1390/ 2012	T.SWAI N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 7)
1 9	7195 /202 2	21.02. 2022	WP (C) - 14994 /2006	R K DEHURY	GEN ERA L		Order Dtd. 2022-02-16			(S ea t No - 7)
2 0	7196 /202 2	21.02. 2022	WPC (O AC) - 1383/ 2012	T.SWAI N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 7)
2 1	7197 /202 2	21.02. 2022	WPC (O AC) - 1381/ 2012	T.SWAI N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 7)
2 2	7198 /202 2	21.02. 2022	WPC (O AC) - 1388/ 2012	T.SWAI N	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 7)
2 3	7199 /202	21.02. 2022	WP (C) -	P K JENA	GEN ERA		Order Dtd. 2022-02-09			(S ea

	2		41810 /2021		L					t No - 7)
2 4	7200 /202 2	21.02. 2022	WPC (O AC) - 310/2 012	P.C.DA S	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 7)
2 5	7201 /202 2	21.02. 2022	WP (C) - 15293 /2006	M D BISWAL	GEN ERA L		Order Dtd. 2022-02-15			(S ea t No - 7)
2 6	7202 /202 2	21.02. 2022	WP (C) - 30211 /2020	S. K. MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 7)
2 7	7203 /202 2	21.02. 2022	WP (C) - 17099 /2006	M D BISWAL	GEN ERA L		Entire Order			(S ea t No - 7)
2 8	7204 /202 2	21.02. 2022	WP (C) - 4525/ 2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 7)
2 9	7205 /202 2	21.02. 2022	WP (C) - 40830 /2021	B.K. LENKA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 7)
3 0	7206 /202 2	21.02. 2022	WP (C) - 4522/ 2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18		WRIT BRAN CH-8	(S ea t No - 41)
3 1	7207 /202 2	21.02. 2022	WP (C) - 4526/ 2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 41

)
3 2	7208 /202 2	21.02. 2022	WP (C) - 32488 /2021	D NAYAK	GEN ERA L		Order Dtd. 2021-10-21			(S ea t No - 41)
3 3	7209 /202 2	21.02. 2022	WP (C) - 4580/ 2022	J. D. MUDULI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 41)
3 4	7210 /202 2	21.02. 2022	WP (C) - 3524/ 2010	J SAHOO	GEN ERA L		Order Dtd. 2018-07-11		WRIT BRAN CH-3	(S ea t No - 28)
3 5	7211 /202 2	21.02. 2022	WP (C) - 4524/ 2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 28)
3 6	7212 /202 2	21.02. 2022	WP (C) - 4953/ 2022	ROHITA KUMAR MAHABH OI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18		WRIT BRAN CH-6	(S ea t No - 26)
3 7	7213 /202 2	21.02. 2022	WP (C) - 23231 /2010	J SAHOO	GEN ERA L		Order Dtd. 2022-01-19			(S ea t No - 26)
3 8	7214 /202 2	21.02. 2022	WP (C) - 4933/ 2022	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 26)
3 9	7215 /202 2	21.02. 2022	WP (C) - 38234	M BARAL	GEN ERA L		PetitionAnnexure,			(S ea t

			/2021							No - 26)
40	7216/2022	21.02.2022	WP (C) - 4451/2022	P. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Seat No - 26)
41	7217/2022	21.02.2022	WP (C) - 16884/2013	B K LENKA	GENERAL		Order Dtd. 2022-02-16			(Seat No - 26)
42	7218/2022	21.02.2022	WP (C) - 20323/2010	B K LENKA	GENERAL		Order Dtd. 2022-02-08			(Seat No - 26)
43	7219/2022	21.02.2022	WP (C) - 4947/2022	RAJAT DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18		WRIT BRANCH-6	(Seat No - 26)
44	7220/2022	21.02.2022	WP (C) - 37674/2021	P. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Seat No - 26)
45	7221/2022	21.02.2022	WP (C) - 38355/2020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-18			(Seat No - 26)
46	7222/2022	21.02.2022	WP (C) - 38354/2020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-18			(Seat No - 26)

47	7223/2022	21.02.2022	WP (C) - 555/2022	S K PAL	GENERAL		Order Dtd. 2022-02-02			(Seat No - 26)
48	7224/2022	21.02.2022	WP (C) - 38350/2020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-18			(Seat No - 26)
49	7225/2022	21.02.2022	WP (C) - 556/2022	S K PAL	GENERAL		Order Dtd. 2022-02-14			(Seat No - 26)
50	7226/2022	21.02.2022	WP (C) - 654/2022	S K PAL	GENERAL		Order Dtd. 2022-02-16			(Seat No - 26)
51	7227/2022	21.02.2022	WP (C) - 6547/2008	S K BEHERA	GENERAL		Order Dtd. 2010-08-04		WRIT BRANCH-3	(Seat No - 12)
52	7228/2022	21.02.2022	WP (C) - 41986/2021	D BISWAL	GENERAL		Order Dtd. 2022-01-11		WRIT BRANCH-2	(Seat No - 7)
53	7229/2022	21.02.2022	WP (C) - 1297/2022	R K BEHERA	GENERAL		Order Dtd. 2022-02-14			(Seat No - 7)
54	7230/2022	21.02.2022	WP (C) - 17733/2010	D D MOHANTY	GENERAL		Order Dtd. 2022-01-19			(Seat No - 7)

55	7231/2022	21.02.2022	WP (C) - 2783/2008	S PATTANAIK	GENERAL		Order Dtd. 2022-02-01		WRIT BRANCH-1	(Seat No - 1)
56	7232/2022	21.02.2022	CONTC - 600/2022	R K SAHOO	GENERAL		Order Dtd. 2022-02-03			(Seat No - 1)
57	7233/2022	21.02.2022	WP (C) - 37292/2020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-18			(Seat No - 1)
58	7234/2022	21.02.2022	CONTC - 1848/2016	Y DAS	GENERAL		Order Dtd. 2017-07-30		CONT EMPT	(Seat No - 1)
59	7235/2022	21.02.2022	WP (C) - 4477/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Seat No - 1)
60	7236/2022	21.02.2022	WP (C) - 4476/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Seat No - 1)
61	7237/2022	21.02.2022	BLAPL - 10323/2021	GAGAN ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-02-18		CRIMINAL MISC -3	(Seat No - 18)
62	7238/2022	21.02.2022	OJC- 12170/1996	Y DAS	GENERAL		Order Dtd. 2000-11-02		WRIT BRANCH-2	(Seat No - 7)
63	7239/2022	21.02.2022	WP (C) - 4965/2022	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 3	Order Dtd. 2022-02-18		WRIT BRANCH-6	(Seat No

						OLD				- 26)
6 4	7240 /202 2	21.02. 2022	OJC- 17449 /2001	Y DAS	GEN ERA L		Order Dtd. 2015-11-20		WRIT BRAN CH-2	(S ea t No - 8)
6 5	7241 /202 2	21.02. 2022	MACA- 29/20 18	P BEHERA	GEN ERA L		Order Dtd. 2021-12-19			(S ea t No - 8)
6 6	7242 /202 2	21.02. 2022	WP (C) - 4475/ 2022	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 8)
6 7	7243 /202 2	21.02. 2022	CONTC - 1296/ 2022	L. D. SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 8)
6 8	7244 /202 2	21.02. 2022	CRLMP - 1138/ 2018	M NAYAK	GEN ERA L		Order Dtd. 2019-02-28		WRIT BRAN CH-8	(S ea t No - 42)
6 9	7245 /202 2	21.02. 2022	CONTC - 1297/ 2022	L. D. SAHU	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 42)
7 0	7246 /202 2	21.02. 2022	BLAPL - 65/20 22	P C DAS	GEN ERA L		Order Dtd. 2022-02-14			(S ea t No - 42)
7 1	7247 /202 2	21.02. 2022	WPC (O A) - 302/2 010	MANAS PATI	C.O .	COUR T NO. 11	Order Dtd. 2022-02-18			(S ea t No -)

										42)
72	7248/2022	21.02.2022	CONTC - 1290/2022	AJAY KUMAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Seat No - 42)
73	7249/2022	21.02.2022	CONTC - 1291/2022	AJAY KUMAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Seat No - 42)
74	7250/2022	21.02.2022	CONTC - 1358/2022	TRILOCHAN BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Seat No - 42)
75	7251/2022	21.02.2022	CONTC - 1336/2022	K. C. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Seat No - 42)
76	7252/2022	21.02.2022	WPC (O A) - 280/2012	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	OA Branch		(Seat No - 1)
77	7253/2022	21.02.2022	WA- 765/2021	R.C.BHOI	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(Seat No - 1)
78	7254/2022	21.02.2022	WP (C) - 406/2022	SUVENDU BARIK	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(Seat No - 1)
79	7255/2022	21.02.2022	WP (C) - 25066/2020	CHHABI RANA	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(Seat No -

										1)
80	7256/2022	21.02.2022	CRLRE V-465/2021	R.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-02-14			(Seat No - 1)
81	7257/2022	21.02.2022	WPC (O A)-1187/2011	J. K. TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2022-02-16			(Seat No - 1)
82	7258/2022	21.02.2022	WPC (O AC)-4568/2011	R.K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2022-02-16			(Seat No - 1)
83	7259/2022	21.02.2022	WPC (O AC)-3020/2018	M. R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-02-17			(Seat No - 1)
84	7260/2022	21.02.2022	WP (C) -3545/2022	BALARAM SINGH	C.O.	COURT NO. 3	Order Dtd. 2022-02-17	WRIT BRANCH (DIVISION BENCH)		(Seat No - 111)
85	7261/2022	21.02.2022	ABLAP L-1297/2022	P. K. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(Seat No - 111)
86	7262/2022	21.02.2022	ABLAP L-1295/2022	P. K. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(Seat No - 111)
87	7263/2022	21.02.2022	FAO-207/2021	K.P. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-02-17	MISC. APPELL SEC.		(Seat No - 1)

88	7264/2022	21.02.2022	ABLAP L-1296/2022	P. K. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(Seat No - 1)
89	7265/2022	21.02.2022	FAO-294/2021	P.K.DASH	C.O.	COURT NO. 15	Order Dtd. 2022-02-16			(Seat No - 1)
90	7266/2022	21.02.2022	ABLAP L-2727/2017	S. K. BHANJADEO	GENERAL		Order Dtd. 2017-05-08	CRIMINAL MISC-3		(Seat No - 9)
91	7267/2022	21.02.2022	ABLAP L-1294/2022	P. K. SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-15			(Seat No - 9)
92	7268/2022	21.02.2022	WPC (OAC) - 2615/2012	R.K.BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-02-17			(Seat No - 9)
93	7269/2022	21.02.2022	WPC (OAC) - 762/2018	M. R. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-02-17			(Seat No - 9)
94	7270/2022	21.02.2022	CRLMC - 577/2020	MANAS JENA	GENERAL		Order Dtd. 2022-02-14			(Seat No - 9)
95	7271/2022	21.02.2022	BLAPL - 6687/2021	K.N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-02-18			(Seat No - 9)
96	7272/2022	21.02.2022	BLAPL - 218/2022	A. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 9)

										9)
97	7273/2022	21.02.2022	BLAPL - 6687/2021	I. PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-02-18			(Seat No - 9)
98	7274/2022	21.02.2022	BLAPL - 1179/2022	SANGRAM RATH	C.O.	COURT NO. 11	Order Dtd. 2022-02-18			(Seat No - 9)
99	7275/2022	21.02.2022	BLAPL - 1193/2022	P. C. SEJPADA	C.O.	COURT NO. 11	Order Dtd. 2022-02-18			(Seat No - 9)
100	7276/2022	21.02.2022	BLAPL - 776/2021	I. PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-18			(Seat No - 9)
101	7277/2022	21.02.2022	ABLAPL - 13212/2020	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(Seat No - 9)
102	7278/2022	21.02.2022	BLAPL - 776/2021	R.K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-18			(Seat No - 9)
103	7279/2022	21.02.2022	CRLMC - 6/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17	CRIMINAL MISC -1		(Seat No - 8)
104	7280/2022	21.02.2022	ABLAPL - 13262/2020	S. K. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-16			(Seat No - 8)
105	7281/2022	21.02.2022	WP (C) - 406/2022	BANSIDHAR BEHERA	C.O.	COURT NO. 3	Order Dtd. 2022-02-17			(Seat No

										- 8)
1 0 6	7282 /202 2	21.02. 2022	WP (C) - 3545/ 2022	S.C. DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-02-17		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
1 0 7	7283 /202 2	21.02. 2022	ABLAP L- 13267 /2020	H. K. PATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 11 1)
1 0 8	7284 /202 2	21.02. 2022	WP (C) - 3387/ 2022	R.K.MO HANTY	C.O .	COUR T NO. 6	Order Dtd. 2022-02-18		WRIT BRAN CH-3	(S ea t No - 11)
1 0 9	7285 /202 2	21.02. 2022	ABLAP L- 13296 /2020	A. K. MOHANT Y	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 11)
1 1 0	7286 /202 2	21.02. 2022	ABLAP L- 13215 /2020	B. K. MISHRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 11)
1 1 1	7287 /202 2	21.02. 2022	WP (C) - 4768/ 2022	M.R.BA RIK	C.O .	COUR T NO. 25	Order Dtd. 2022-02-18			(S ea t No - 11)
1 1 2	7288 /202 2	21.02. 2022	ABLAP L- 13289 /2020	PABITR A KUMAR MOHANT Y	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 11)
1	7289	21.02.	ABLAP	SAMBEE	C.O	COUR	Order Dtd. 2022-02-16			(S

13	/2022	2022	L-13060/2020	T PATTANAYAK	.	T NO. 25				eat No - 11)
114	7290/2022	21.02.2022	ABLAP L-12556/2020	PRADEEP KUMAR DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 11)
115	7291/2022	21.02.2022	TRP (C) - 209/2020	A.K.MO HANTY	C.O.	COURT NO. 8	Order Dtd. 2022-02-16		M.J.C.	(Seat No - 1)
116	7292/2022	21.02.2022	ABLAP L-12540/2020	RADHA RAMN DAS NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 1)
117	7293/2022	21.02.2022	ABLAP L-12550/2020	P. K. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No - 1)
118	7294/2022	21.02.2022	TRP (C) - 138/2021	J. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17		M.J.C.	(Seat No - 1)
119	7295/2022	21.02.2022	TRP (C) - 379/2021	P.K.DA SH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Seat No - 1)
120	7296/2022	21.02.2022	TRP (C) - 24/2022	P.K.JE NA	C.O.	COURT NO. 25	Order Dtd. 2022-02-15			(Seat No - 1)
121	7297/2022	21.02.2022	ABLAP L-12580/2020	GYANA RANJAN PATRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-17			(Seat No

										-1)
1 2 2	7298 /202 2	21.02. 2022	ABLAP L- 10795 /2020	S. K. BISWAL	C.O .	COUR T NO. 17	Order Dtd. 2022-02-16			(S ea t No - 1)
1 2 3	7299 /202 2	21.02. 2022	TRP (C)- 24/20 22	GANESH CHANDR A HENA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-15			(S ea t No - 1)
1 2 4	7300 /202 2	21.02. 2022	CRLMC - 242/2 022	A. K. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)
1 2 5	7301 /202 2	21.02. 2022	CRLMC - 243/2 022	A. K. MOHANT Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)
1 2 6	7302 /202 2	21.02. 2022	CRLMC - 12/20 22	DEBASI SH SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-17		CRIM INAL MISC -1	(S ea t No - 8)
1 2 7	7303 /202 2	21.02. 2022	ABLAP L- 12571 /2021	BABITA SAHU	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 8)
1 2 8	7304 /202 2	21.02. 2022	WPC (O AC)- 3917/ 2010	B. C. PANDA	C.O .	COUR T NO. 11	Order Dtd. 2022-02-14			(S ea t No - 8)
1 2 9	7305 /202 2	21.02. 2022	BLAPL - 9952/ 2021	A. K. MOHANT Y	C.O .	COUR T NO. 23	Order Dtd. 2022-02-17			(S ea t No - 8)
1 3 0	7306 /202 2	21.02. 2022	ABLAP L- 9284/	M.K.PA NI	C.O .	COUR T NO.	Order Dtd. 2022-02-16			(S ea t

			2021			1				No - 8)
131	7307/2022	21.02.2022	BLAPL - 9673/2021	M. R. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 8)
132	7308/2022	21.02.2022	BLAPL - 10742/2021	J. R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-02-18			(Seat No - 8)
133	7309/2022	21.02.2022	BLAPL - 9930/2021	NANDA KISHORE ROUT	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 8)
134	7310/2022	21.02.2022	CRLA-126/2021	D.K.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-02-15			(Seat No - 8)
135	7311/2022	21.02.2022	WP (C) - 4211/2022	ASHOK KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 8)
136	7312/2022	21.02.2022	WP (C) - 543/2013	H.K.MAHANTA	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 8)
137	7313/2022	21.02.2022	BLAPL - 9784/2021	P. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-02-17			(Seat No - 8)
138	7314/2022	21.02.2022	WP (C) - 39935/2021	R.K.ROUTARAY	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 8)
139	7315/2022	21.02.2022	BLAPL -	UDAY KUMAR	C.O.	COURT	Order Dtd. 2022-02-17			(Seat No - 8)

9	2		10668 /2021			NO. 2 OLD				t No - 8)
1 4 0	7316 /202 2	21.02. 2022	BLAPL - 10590 /2021	SAILEN DRA BISWAL	C.O .	COUR T NO. 6	Order Dtd. 2022-02-18		CRMI NAL MISC -2	(S ea t No - 10)
1 4 1	7317 /202 2	21.02. 2022	WP (C) - 4617/ 2022	B.M.SA RANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 10)
1 4 2	7318 /202 2	21.02. 2022	BLAPL - 1185/ 2022	NIRANJ AN SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-02-18			(S ea t No - 10)
1 4 3	7319 /202 2	21.02. 2022	BLAPL - 1187/ 2022	SUVEND U BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-02-18			(S ea t No - 10)
1 4 4	7320 /202 2	21.02. 2022	WP (C) - 4677/ 2022	S.M.SI NGH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 10)
1 4 5	7321 /202 2	21.02. 2022	WPC (O AC) - 1460/ 2011	LAXMID HAR MOHANT Y	C.O .	COUR T NO. 11	Order Dtd. 2022-02-17			(S ea t No - 10)
1 4 6	7322 /202 2	21.02. 2022	WP (C) - 4626/ 2022	B.M.SA RANGI	C.O .	COUR T NO. 11	Order Dtd. 2022-02-17			(S ea t No - 10)

147	7323/2022	21.02.2022	WP (C) - 21731/2020	MOHAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 10)
148	7324/2022	21.02.2022	WP (C) - 21731/2020	K. P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 10)
149	7325/2022	21.02.2022	WP (C) - 4629/2022	B.M.SA RANGI	C.O.	COURT NO. 1	Order Dtd. 2022-02-17		WRIT BRANCH-1	(Seat No - 31)
150	7326/2022	21.02.2022	WP (C) - 21731/2020	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 31)
151	7327/2022	21.02.2022	WP (C) - 4627/2022	B.M.SA RANGI	C.O.	COURT NO. 1	Order Dtd. 2022-02-17		WRIT BRANCH-1	(Seat No - 31)
152	7328/2022	21.02.2022	WP (C) - 4674/2022	S.M.SI NGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 31)
153	7329/2022	21.02.2022	WP (C) - 4675/2022	S.M.SI NGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 31)
154	7330/2022	21.02.2022	WP (C) - 4700/2022	S.C.PA NI	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(Seat No - 31)

										-31)
155	7331/2022	21.02.2022	WP (C) - 4701/2022	S.C.PANI	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(Seat No - 31)
156	7332/2022	21.02.2022	CRLRE V- 406/2021	P.CH.S EJPADA	C.O.	COURT NO. 11	Order Dtd. 2022-02-18		CRIMINAL REVISION	(Seat No - 1)
157	7333/2022	21.02.2022	BLAPL - 7550/2021	LOKANATH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 1)
158	7334/2022	21.02.2022	BLAPL - 7588/2021	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 1)
159	7335/2022	21.02.2022	WPC (O AC) - 4184/2014	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-18			(Seat No - 1)
160	7336/2022	21.02.2022	WPC (O AC) - 2689/2017	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-18			(Seat No - 1)
161	7337/2022	21.02.2022	WPC (O AC) - 3003/2017	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-18			(Seat No - 1)
162	7338/2022	21.02.2022	BLAPL - 10701/2021	B.P.TUNGA	C.O.	COURT NO. 6	Order Dtd. 2022-02-18			(Seat No - 1)
1	7339	21.02.	WP (C)	ASHOK	C.O.	COUR	Order Dtd. 2022-02-17			(S

63	/2022	2022	- 4210/ 2022	KUMAR ROUT	.	T NO. 6				ea t No - 1)
164	7340 /2022	21.02. 2022	WP (C) - 3646/ 2022	NANDA KISHOR E ROUT	C.O.	COUR T NO. 24	Order Dtd. 2022-02-18		WRIT BRAN CH-8	(S ea t No - 39)
165	7341 /2022	21.02. 2022	WP (C) - 3641/ 2022	NANDA KISHOR E ROUT	C.O.	COUR T NO. 24	Order Dtd. 2022-02-18		WRIT BRAN CH-8	(S ea t No - 39)
166	7342 /2022	21.02. 2022	WP (C) - 20752 /2017	P.K.LE NKA	C.O.	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 39)
167	7343 /2022	21.02. 2022	WP (C) - 4676/ 2022	SITANS U MOHAN SINGH	C.O.	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 39)
168	7344 /2022	21.02. 2022	WP (C) - 3454/ 2022	GAGAN ROUT	C.O.	COUR T NO. 24	Order Dtd. 2022-02-18		WRIT BRAN CH-4	(S ea t No - 17)
169	7345 /2022	21.02. 2022	WP (C) - 7407/ 2020	PRASAN TA KUMAR DAS	C.O.	COUR T NO. 22	Order Dtd. 2022-02-17		WRIT BRAN CH-3	(S ea t No - 33)
170	7346 /2022	21.02. 2022	WP (C) - 4619/ 2022	BRAJA MOHAN SARANG I	C.O.	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 33)

)
171	7347/2022	21.02.2022	WP (C) - 9376/2017	P.K.LE NKA	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 33)
172	7348/2022	21.02.2022	WP (C) - 4623/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 33)
173	7349/2022	21.02.2022	WP (C) - 4288/2022	M. M. PANDA	C.O.	COURT NO. 24	Order Dtd. 2022-02-18		WRIT BRANCH-2	(Seat No - 9)
174	7350/2022	21.02.2022	WP (C) - 9379/2017	P.K.LE NKA	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 9)
175	7351/2022	21.02.2022	WP (C) - 1857/2022	R. K. SAHU	C.O.	COURT NO. 24	Order Dtd. 2022-02-18		WRIT BRANCH-7	(Seat No - 48)
176	7352/2022	21.02.2022	WP (C) - 4624/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 24	Order Dtd. 2022-02-17			(Seat No - 48)
177	7353/2022	21.02.2022	WP (C) - 4703/2022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(Seat No - 48)
178	7354/2022	21.02.2022	WP (C) - 9379/2017	K.N.SA HOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No -)

										48)
1 7 9	7355 /202 2	21.02. 2022	WP (C) - 4625/ 2022	BRAJA MOHAN SARANG I	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 48)
1 8 0	7356 /202 2	21.02. 2022	WP (C) - 1513/ 2022	P. K. DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-02-18		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
1 8 1	7357 /202 2	21.02. 2022	WP (C) - 4621/ 2022	BRAJA MOHAN SARANG I	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 11 1)
1 8 2	7358 /202 2	21.02. 2022	WP (C) - 12420 /2017	P.K.LE NKA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-11			(S ea t No - 11 1)
1 8 3	7359 /202 2	21.02. 2022	BLAPL - 7512/ 2021	R. DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-02-18			(S ea t No - 11 1)
1 8 4	7360 /202 2	21.02. 2022	WP (C) - 4678/ 2022	SHRUTI RANJAN NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 11 1)
1 8 5	7361 /202 2	21.02. 2022	BLAPL - 7553/ 2021	B.P. TUNGA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-18			(S ea t No - 11 1)
1	7362	21.02.	BLAPL	NIRANJ	C.O	COUR	Order Dtd. 2022-02-18		CRIM	(S

86	/2022	2022	- 8739/2021	AN SAHOO	.	T NO. 6			INAL MISC -3	eat No - 14)
187	7363/2022	21.02.2022	WP (C) - 4620/2022	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 14)
188	7364/2022	21.02.2022	WP (C) - 12421/2017	P.K.LE NKA	C.O.	COURT NO. 1	Order Dtd. 2022-02-11			(Seat No - 14)
189	7365/2022	21.02.2022	BLAPL - 7624/2021	NIHAR SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 14)
190	7366/2022	21.02.2022	WP (C) - 4699/2022	SUBASH CH PANI	C.O.	COURT NO. 1	Order Dtd. 2022-02-16			(Seat No - 14)
191	7367/2022	21.02.2022	BLAPL - 7576/2021	B.P. TUNGA	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 14)
192	7368/2022	21.02.2022	BLAPL - 7575/2021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 14)
193	7369/2022	21.02.2022	ABLAP L- 2257/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No -

										14)
1 9 4	7370 /202 2	21.02. 2022	WP (C) - 4631/ 2022	BRAJA MOHAN SARANG I	C.O . .	COUR T NO. 1	Order Dtd. 2022-02-17		WRIT BRAN CH-1	(S ea t No - 31)
1 9 5	7371 /202 2	21.02. 2022	ABLAP L- 2251/ 2020	P.K. MOHANT Y	C.O . .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 31)
1 9 6	7372 /202 2	21.02. 2022	ABLAP L- 5099/ 2019	P.R MISHRA	C.O . .	COUR T NO. 25	Order Dtd. 2022-02-18			(S ea t No - 31)
1 9 7	7373 /202 2	21.02. 2022	WP (C) - 1777/ 2022	M.R. SAHOO	C.O . .	COUR T NO. 1	Order Dtd. 2022-02-14			(S ea t No - 31)
1 9 8	7374 /202 2	21.02. 2022	BLAPL - 646/2 020	A. K. MISHRA	C.O . .	COUR T NO. 25	Order Dtd. 2022-02-18			(S ea t No - 31)
1 9 9	7375 /202 2	21.02. 2022	ABLAP L- 2249/ 2020	P.K.MI SHRA	C.O . .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 31)
2 0 0	7376 /202 2	21.02. 2022	WP (C) - 3529/ 2022	LAXMID HAR MOHANT Y	C.O . .	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 31)
2 0	7377 /202	21.02. 2022	WP (C) -	S.P.SA HOO	C.O . .	COUR T	Order Dtd. 2022-02-17			(S ea

1	2		3889/ 2022			NO. 1				t No - 31)
2	7378 0 /202 2	21.02. 2022	WP (C) - 1362/ 2022	P. K. MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 31)
2	7379 0 /202 3	21.02. 2022	ABLAP L- 2248/ 2020	R.R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 31)
2	7380 0 /202 4	21.02. 2022	WP (C) - 4538/ 2022	ASHOK KUMAR ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 31)
2	7381 0 /202 5	21.02. 2022	WP (C) - 4277/ 2022	N.C.SI NHA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-18		WRIT BRAN CH-2	(S ea t No - 9)
2	7382 0 /202 6	21.02. 2022	ABLAP L- 2247/ 2020	S.K.JE NA	C.O .	COUR T NO. 1				(S ea t No - 9)
2	7383 0 /202 7	21.02. 2022	WP (C) - 4888/ 2022	P.N.NA YAK	C.O .	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 9)
2	7384 0 /202 8	21.02. 2022	WP (C) - 4535/ 2022	SITANS U MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-16			(S ea t No - 9)
2	7385 0 /202 9	21.02. 2022	ABLAP L- 2241/ 2022	GANESH SAHOO	C.O .	COUR T NO.	Order Dtd. 2022-02-18			(S ea t

			2020			1			No - 9)
210	7386/2022	21.02.2022	ABLAP L-2220/2020	NANTU DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-18		(Seat No - 9)
211	7387/2022	21.02.2022	ABLAP L-2091/2020	J.BEHE RA	C.O.	COURT NO. 1	Order Dtd. 2022-02-18		(Seat No - 9)
212	7388/2022	21.02.2022	ABLAP L-2143/2020	SRINIBAS MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2022-02-18		(Seat No - 9)
213	7389/2022	21.02.2022	WP (C) - 4530/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-16		(Seat No - 9)
214	7390/2022	21.02.2022	ABLAP L-2133/2020	JYOTI PRAKASH KAR	C.O.	COURT NO. 8	Order Dtd. 2022-02-18		(Seat No - 9)
215	7391/2022	21.02.2022	WP (C) - 4534/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 8	Order Dtd. 2022-02-16		(Seat No - 9)
216	7392/2022	21.02.2022	ABLAP L-2089/2020	B.N.BE HERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-18		(Seat No - 9)
217	7393/2022	21.02.2022	ABLAP L-2125/2020	S. S. PATTNAIK	C.O.	COURT NO. 8	Order Dtd. 2022-02-18		(Seat No - 9)
218	7394/2022	21.02.2022	WP (C) -	SITANSU	C.O.	COURT	Order Dtd. 2022-02-16		(Seat

8	2		4532/ 2022	MOHAN SINGH		NO. 8				t No - 9)
2 1 9	7395 /202 2	21.02. 2022	ABLAP L- 2088/ 2020	G.K.NA NDA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 9)
2 2 0	7396 /202 2	21.02. 2022	ABLAP L- 2122/ 2020	SARAT CHANDR A MISHRA	C.O .	COUR T NO. 8	Order Dtd. 2022-02-18			(S ea t No - 9)
2 2 1	7397 /202 2	21.02. 2022	ABLAP L- 2120/ 2020	BHABAG RAHI DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 9)
2 2 2	7398 /202 2	21.02. 2022	ABLAP L- 2086/ 2020	B.N.BE HERA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 9)
2 2 3	7399 /202 2	21.02. 2022	ABLAP L- 2111/ 2020	SARAT CHANDR A MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 9)
2 2 4	7400 /202 2	21.02. 2022	ABLAP L- 2108/ 2020	MANAS RANJAN SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 9)
2 2 5	7401 /202 2	21.02. 2022	WP (C) - 4209/ 2022	ASHOK KUMAR ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 9)
2 2 6	7402 /202 2	21.02. 2022	ABLAP L- 2071/ 2020	P.K.BA RIK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18		CRMI NAL MISC -2	(S ea t No - 17)

2 2 7	7403 /202 2	21.02. 2022	ABLAP L- 2105/ 2020	J. R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 17)
2 2 8	7404 /202 2	21.02. 2022	WP (C) - 4208/ 2022	ASHOK KUMAR ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 17)
2 2 9	7405 /202 2	21.02. 2022	ABLAP L- 2101/ 2020	ASHOK KUMAR SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 17)
2 3 0	7406 /202 2	21.02. 2022	ABLAP L- 2062/ 2020	D.K.DA S	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 17)
2 3 1	7407 /202 2	21.02. 2022	WP (C) - 4207/ 2022	ASHOK KUMAR ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 17)
2 3 2	7408 /202 2	21.02. 2022	ABLAP L- 2099/ 2020	A. K. NANDY	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 17)
2 3 3	7409 /202 2	21.02. 2022	ABLAP L- 2060/ 2020	S.K.BH ANJADE O	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 17)
2 3 4	7410 /202 2	21.02. 2022	ABLAP L- 2098/ 2020	JAYADE BA BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 17)

										- 17)
2 3 5	7411 /202 2	21.02. 2022	WP (C) - 4206/ 2022	ASHOK KUMAR ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 17)
2 3 6	7412 /202 2	21.02. 2022	ABLAP L- 2092/ 2020	JAYADE BA BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 17)
2 3 7	7413 /202 2	21.02. 2022	ABLAP L- 2054/ 2020	TAPAN KUMAR NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 17)
2 3 8	7414 /202 2	21.02. 2022	ABLAP L- 2053/ 2020	K.C.PA NDA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 17)
2 3 9	7415 /202 2	21.02. 2022	ABLAP L- 2049/ 2020	J.P.KA R	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 17)
2 4 0	7416 /202 2	21.02. 2022	ABLAP L- 2036/ 2020	M.R.DA SH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 17)
2 4 1	7417 /202 2	21.02. 2022	CRLMP - 207/2 022	BALARA M SINGH	C.O .	COUR T NO. 17	Order Dtd. 2022-02-16			(S ea t No - 17)
2	7418	21.02.	ABLAP	ARUN	C.O	COUR	Order Dtd. 2022-02-18			(S

4 2	/202 2	2022	L- 2034/ 2020	KUMAR JATI	.	T NO. 1				ea t No - 17)
2 4 3	7419 /202 2	21.02. 2022	CRLMP - 212/2 022	BALARA M SINGH	C.O .	COUR T NO. 17	Order Dtd. 2022-02-17			(S ea t No - 17)
2 4 4	7420 /202 2	21.02. 2022	WP (C) - 47/20 22	DILLIP SAMAL	GEN ERA L		Order Dtd. 2022-02-11			(S ea t No - 17)
2 4 5	7421 /202 2	21.02. 2022	ABLAP L- 2032/ 2020	S.BISW AL	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 17)
2 4 6	7422 /202 2	21.02. 2022	CRLMP - 35/20 22	G.SUND ARA	C.O .	COUR T NO. 6	Order Dtd. 2022-02-18			(S ea t No - 17)
2 4 7	7423 /202 2	21.02. 2022	WP (C) - 1111/ 2022	P.K.DA SH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 17)
2 4 8	7424 /202 2	21.02. 2022	ABLAP L- 1945/ 2020	J.SAHO O	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 17)
2 4 9	7425 /202 2	21.02. 2022	ABLAP L- 16134 /2019	BABITA SAHU	C.O .	COUR T NO. 25	Order Dtd. 2022-02-18			(S ea t No - 17)

										17)
250	7426/2022	21.02.2022	WP (C) - 1096/2022	P.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 17)
251	7427/2022	21.02.2022	ABLAP L- 14367/2019	K.N.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 17)
252	7428/2022	21.02.2022	WP (C) - 30916/2020	B.SAMANTARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Seat No - 17)
253	7429/2022	21.02.2022	WP (C) - 1123/2022	P.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 17)
254	7430/2022	21.02.2022	WP (C) - 1118/2022	P.K.DASH	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 17)
255	7431/2022	21.02.2022	WP (C) - 37933/2021	K.C.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2022-02-18			(Seat No - 17)
256	7432/2022	21.02.2022	WP (C) - 3660/2022	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-17		WRIT BRANCH (DIVISION BENCH)	(Seat No - 113)
2	7433	21.02.	WP (C)	NANDA	C.O.	COUR	Order Dtd. 2022-02-18			(S

57	/2022	2022	- 4481/ 2022	KISHOR E ROUT	.	T NO. 22				ea t No - 11 3)
258	7434 /2022	21.02. 2022	WP (C) - 40855 /2021	D. S. PARIDA	C.O.	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 11 3)
259	7435 /2022	21.02. 2022	CRLMP - 35/20 22	G.SUND ARA	C.O.	COUR T NO. 6	Order Dtd. 2022-02-18			(S ea t No - 11 3)
260	7436 /2022	21.02. 2022	WP (C) - 41358 /2021	JYOTI PRAKAS H KAR	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 11 3)
261	7437 /2022	21.02. 2022	CONTC - 5895/ 2021	AJAY KUMAR PANDA	C.O.	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 11 3)
262	7438 /2022	21.02. 2022	WP (C) - 36411 /2021	JYOTIR ANJAN SAHOO	C.O.	COUR T NO. 24	Order Dtd. 2022-02-17			(S ea t No - 11 3)
263	7439 /2022	21.02. 2022	CRLMP - 36/20 22	G.SUND ARA	C.O.	COUR T NO. 6	Order Dtd. 2022-02-18			(S ea t No - 11 3)
264	7440 /2022	21.02. 2022	CMP- 125/2 022	S. MOHARA NA	C.O.	COUR T NO. 22	Order Dtd. 2022-02-18		WRIT BRAN CH-8	(S ea t No - 11 3)

										40)
265	7441/2022	21.02.2022	WP (C) - 4771/2022	SAMIR KUMAR MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-18			(Seat No - 40)
266	7442/2022	21.02.2022	WP (C) - 35736/2021	S.K.MO HAPATRA	C.O.	COURT NO. 24	Order Dtd. 2022-02-17	WRIT BRANCH-6		(Seat No - 35)
267	7443/2022	21.02.2022	CRLMP - 36/2022	G.SUNB DARA	C.O.	COURT NO. 6	Order Dtd. 2022-02-18			(Seat No - 35)
268	7444/2022	21.02.2022	WP (C) - 717/2022	B. B. MALLICK	C.O.	COURT NO. 3	Order Dtd. 2022-02-17	WRIT BRANCH (DIVISION BENCH)		(Seat No - 103)
269	7445/2022	21.02.2022	WP (C) - 3521/2022	LAXMIDHAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-18			(Seat No - 103)
270	7446/2022	21.02.2022	WP (C) - 3552/2022	LAXMIDHAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-18			(Seat No - 103)
271	7447/2022	21.02.2022	WP (C) - 3551/2022	LAXMIDHAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-18			(Seat No - 103)
2	7448	21.02.	WP (C)	LAXMID	C.O.	COUR	Order Dtd. 2022-02-18			(S

7 2	/202 2	2022	- 3539/ 2022	HAR MOHANT Y	.	T NO. 22				ea t No - 10 3)
2 7 3	7449 /202 2	21.02. 2022	WP (C) - 3535/ 2022	LAXMID HAR MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 10 3)
2 7 4	7450 /202 2	21.02. 2022	WP (C) - 3534/ 2022	LAXMID HAR MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 10 3)
2 7 5	7451 /202 2	21.02. 2022	WP (C) - 3519/ 2022	LAXMID HAR MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 10 3)
2 7 6	7452 /202 2	21.02. 2022	WP (C) - 3522/ 2022	LAXMID HAR MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 10 3)
2 7 7	7453 /202 2	21.02. 2022	WP (C) - 3524/ 2022	LAXMID HAR MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 10 3)
2 7 8	7454 /202 2	21.02. 2022	WP (C) - 3528/ 2022	LAXMID HAR MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 10 3)
2 7 9	7455 /202 2	21.02. 2022	WP (C) - 3527/ 2022	LAXMID HAR MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 10 3)

										103)
280	7456/2022	21.02.2022	WP (C) - 3532/2022	LAXMIDHAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-18			(Seat No - 103)
281	7457/2022	21.02.2022	WP (C) - 12141/2012	B. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-02-16			(Seat No - 103)
282	7458/2022	21.02.2022	WP (C) - 3531/2022	LAXMIDHAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-18			(Seat No - 103)
283	7459/2022	21.02.2022	WP (C) - 3807/2022	B. DASH	C.O.	COURT NO. 24	Order Dtd. 2022-02-18		WRIT BRANCH-3	(Seat No - 33)
284	7460/2022	21.02.2022	WP (C) - 12589/2017	RABI SAMAL	C.O.	COURT NO. 24	Order Dtd. 2022-02-17		WRIT BRANCH-8	(Seat No - 42)
285	7461/2022	21.02.2022	WP (C) - 4565/2022	J.P.KAR	C.O.	COURT NO. 24	Order Dtd. 2022-02-17			(Seat No - 42)
286	7462/2022	21.02.2022	WP (C) - 4564/2022	J.P.KAR	C.O.	COURT NO. 24	Order Dtd. 2022-02-17			(Seat No - 42)
288	7463/2022	21.02.2022	WP (C) -	D.NAYAK	C.O.	COURT	Order Dtd. 2022-02-18		WRIT BRANCH	(Seat

7	2		4927/ 2022			NO. 24			CH-6	t No - 26)
2 8 8	7464 /202 2	21.02. 2022	RPFAM - 100/2 021	J.R.NA YAK	C.O .	COUR T NO. 24	Order Dtd. 2022-02-17			(S ea t No - 26)
2 8 9	7465 /202 2	21.02. 2022	RPFAM - 87/20 21	P.C. DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-02-16		FIRS T APPE AL	(S ea t No - 1)
2 9 0	7466 /202 2	21.02. 2022	WP (C) - 3674/ 2022	A.K.MO HANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 1)
2 9 1	7467 /202 2	21.02. 2022	ABLAP L- 13238 /2020	B.S.SW AIN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-16			(S ea t No - 1)
2 9 2	7468 /202 2	21.02. 2022	ABLAP L- 6754/ 2021	S.BARI K	C.O .	COUR T NO. 25	Order Dtd. 2022-02-18			(S ea t No - 1)
2 9 3	7469 /202 2	21.02. 2022	BLAPL - 8821/ 2021	G.N.SE THI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-18			(S ea t No - 1)
2 9 4	7470 /202 2	21.02. 2022	BLAPL - 8646/ 2021	GANESH SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-18			(S ea t No - 1)
2 9 5	7471 /202 2	21.02. 2022	WP (C) - 18434 /2019	A.K.MI SHRA	C.O .	COUR T NO. 8	Order Dtd. 2022-02-18		WRIT BRAN CH (DIV ISIO	(S ea t No - 1)

									N BENC H)	10 1)
2 9 6	7472 /202 2	21.02. 2022	BLAPL - 7900/ 2021	SARAT DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-18			(S ea t No - 10 1)
2 9 7	7473 /202 2	21.02. 2022	BLAPL - 3486/ 2021	H.K.BH OL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-18			(S ea t No - 10 1)
2 9 8	7474 /202 2	21.02. 2022	BLAPL - 1488/ 2021	G.C. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-18			(S ea t No - 10 1)
2 9 9	7475 /202 2	21.02. 2022	CRLLP - 73/20 19	P.K.PA TRI	C.O .	COUR T NO. 2	Order Dtd. 2022-02-18			(S ea t No - 10 1)
3 0 0	7476 /202 2	21.02. 2022	WP (C) - 27043 /2019	R.C.BH OI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 10 1)
3 0 1	7477 /202 2	21.02. 2022	WP (C) - 40801 /2021	P.K.DA S	C.O .	COUR T NO. 9	Order Dtd. 2022-02-17			(S ea t No - 10 1)
3 0 2	7478 /202 2	21.02. 2022	WP (C) - 22548 /2019	D.BISW AL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-17			(S ea t No - 10 1)
3	7479	21.02.	WP (C)	M.R.	C.O	COUR	Order Dtd. 2022-02-18			(S

03	/2022	2022	- 4898/2022	ROUTRAY	.	T NO. 3 OLD				eat No - 101)
304	7480/2022	21.02.2022	WP (C) - 4899/2022	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Seat No - 101)
305	7481/2022	21.02.2022	WPC (O AC) - 2795/2015	P.C.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Seat No - 101)
306	7482/2022	21.02.2022	WP (C) - 31371/2021	P.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-02-18			(Seat No - 101)
307	7483/2022	21.02.2022	WPC (O AC) - 1522/2012	BASUDEV BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-17			(Seat No - 101)
308	7484/2022	21.02.2022	WP (C) - 4603/2022	SURENDRA DAS	C.O.	COURT NO. 3	Order Dtd. 2022-02-18		WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
309	7485/2022	21.02.2022	CONTC - 1374/2022	M.R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-18			(Seat No - 101)
310	7486/2022	21.02.2022	WP (C) - 4603/2022	TAPAN SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-02-18		WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)

									ISIO N BENC H)	- 10 1)
3 1 1	7487 /202 2	21.02. 2022	WPC (O AC) - 903/2 012	UMAKAN TA CHHOTR AY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18			(S ea t No - 10 1)
3 1 2	7488 /202 2	21.02. 2022	WP (C) - 4651/ 2012	S. C. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-02-18		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 0)
3 1 3	7489 /202 2	21.02. 2022	WP (C) - 775/2 022	SANJAY KUMAR SWAIN	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-17			(S ea t No - 12 0)
3 1 4	7490 /202 2	21.02. 2022	WP (C) - 2306/ 2021	A. K. SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-02-17			(S ea t No - 12 0)
3 1 5	7491 /202 2	21.02. 2022	WP (C) - 2306/ 2021	K. MANDAL	C.O .	COUR T NO. 3	Order Dtd. 2022-02-17			(S ea t No - 12 0)
3 1 6	7492 /202 2	21.02. 2022	ABLAP L- 795/2 020	MANOJ KUMAR MOHANT Y @ KATIA	GEN ERA L		Order Dtd. 2022-02-07			(S ea t No - 12 0)
3 1 7	7493 /202 2	21.02. 2022	WP (C) - 13829 /2019	S. K. BARIK	C.O .	COUR T NO. 3	Order Dtd. 2022-02-18			(S ea t No - 12

										0)
3 1 8	7494 /202 2	21.02. 2022	WP (C) - 40768 /2021	SATRUG HNA DASH (A)	C.O .	COUR T NO. 3	Order Dtd. 2022-02-15			(S ea t No - 12 0)
3 1 9	7495 /202 2	21.02. 2022	WP (C) - 27188 /2021	P.K. LENKA	C.O .	COUR T NO. 3	Order Dtd. 2022-02-15	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 6)	
3 2 0	7496 /202 2	21.02. 2022	WP (C) - 40656 /2021	B. N. SWARNK AR	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-14		(S ea t No - 10 6)	
3 2 1	7497 /202 2	21.02. 2022	WP (C) - 1575/ 2022	MOHEND RA DALAI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18	WRIT BRAN CH-1	(S ea t No - 30)	
3 2 2	7498 /202 2	21.02. 2022	WP (C) - 13339 /2016	PRASAN JIT BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18		(S ea t No - 30)	
3 2 3	7499 /202 2	21.02. 2022	WP (C) - 28089 /2020	PRASAN T KUMAR JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2020-02-18		(S ea t No - 30)	
3 2 4	7500 /202 2	21.02. 2022	WP (C) - 11359 /2017	PRASAN T KUMAR JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-18		(S ea t No - 30)	
3 2	7501 /202	21.02. 2022	WP (C) -	BIJAY KUMAR	C.O .	COUR T	Order Dtd. 2022-02-18	WRIT BRAN	(S ea	

5	2		910/2022	DALEI		NO. 3 OLD			CH (DIVISION BENCH)	t No - 105)
326	7502/2022	21.02.2022	OJC-440/1977	N K ROU	GENERAL		Order Dtd. 1983-12-23Petition,Annexure,Courter,Rejoinder,			(Seat No - 105)
327	7503/2022	21.02.2022	OJC-2059/2001	P K LENKA	GENERAL		PetitionAnnexure,Misc.case,Entire Order,		WRIT BRANCH-7	(Seat No - 44)
328	7504/2022	21.02.2022	CMP-132/2022	K.P. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-18		WRIT BRANCH-8	(Seat No - 40)
329	7505/2022	21.02.2022	CMP-5/2022	P.K.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 40)
330	7506/2022	21.02.2022	WP (C) - 14492/2021	MADAN DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-18		WRIT BRANCH-8	(Seat No - 43)
331	7507/2022	21.02.2022	MACA-883/2019	S.R.PA TTNAIK	C.O.	COURT NO. 23	Order Dtd. 2022-02-18		MISC . APPEAL SEC.	(Seat No - 3)
332	7508/2022	21.02.2022	FAO-200/2021	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-02-18			(Seat No - 3)

333	7509/2022	21.02.2022	FAO-200/2021	J.GHOSHE	C.O.	COURT NO. 23	Order Dtd. 2022-02-18			(Seat No - 3)
334	7510/2022	21.02.2022	ABLAP L-2232/2020	A.K.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 3)
335	7511/2022	21.02.2022	ABLAP L-2223/2020	M.K.PANI	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 3)
336	7512/2022	21.02.2022	BLAPL - 5425/2021	R.K.DEHURY	C.O.	COURT NO. 25	Order Dtd. 2022-02-18			(Seat No - 3)
337	7513/2022	21.02.2022	FAO-238/2021	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2022-02-18	MISC . APPEAL SEC.		(Seat No - 1)
338	7514/2022	21.02.2022	WP (C) - 4838/2022	K.C.MAJHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 1)
339	7515/2022	21.02.2022	WP (C) - 4759/2022	K.C.MAJHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 1)
340	7516/2022	21.02.2022	WP (C) - 4760/2022	K.C.MAJHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 1)
341	7517/2022	21.02.2022	WP (C) - 4762/2022	K.C.MAJHI	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 1)

										1)
3 4 2	7518 /202 2	21.02. 2022	WP (C) - 4763/ 2022	K.C.MA JHI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 1)
3 4 3	7519 /202 2	21.02. 2022	TRP (C))- 38/20 22	C.R.SA HU	C.O .	COUR T NO. 25	Order Dtd. 2022-02-17			(S ea t No - 1)
3 4 4	7520 /202 2	21.02. 2022	WP (C) - 4494/ 2022	H. K. PATRA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 1)
3 4 5	7521 /202 2	21.02. 2022	CONTC - 7135/ 2021	R. K. MOHAPA TRA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-11			(S ea t No - 1)
3 4 6	7522 /202 2	21.02. 2022	WP (C) - 34902 /2021	SAMIR BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-16		WRIT BRAN CH-1	(S ea t No - 4)
3 4 7	7523 /202 2	21.02. 2022	CMP- 252/2 020	A.K. NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022-02-17			(S ea t No - 4)
3 4 8	7524 /202 2	21.02. 2022	CMP- 131/2 022	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-18			(S ea t No - 4)
3 4 9	7525 /202 2	21.02. 2022	WP (C) - 17952 /2021	S.K. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-02-17			(S ea t No - 4)
3 5 0	7526 /202 2	21.02. 2022	WP (C) - 2992/ 2022	S.C.DA S	C.O .	COUR T NO. 1	Order Dtd. 2022-02-16		WRIT BRAN CH-5	(S ea t No

										- 23)
3 5 1	7527 /202 2	21.02. 2022	WP (C) - 2995/ 2022	S.C.DA S	C.O .	COUR T NO. 1	Order Dtd. 2022-02-16		WRIT BRAN CH-5	(S ea t No - 23)
3 5 2	7528 /202 2	21.02. 2022	CRLA- 67/20 16	J. PRADHA N	C.O .	COUR T NO. 22	Order Dtd. 2022-02-17		CRIM INAL APPE AL	(S ea t No - 4)
3 5 3	7529 /202 2	21.02. 2022	BLAPL - 7595/ 2021	D.SAHO O	C.O .	COUR T NO. 25	Order Dtd. 2022-02-18			(S ea t No - 4)
3 5 4	7530 /202 2	21.02. 2022	CRLA- 128/2 017	PRATAP KUMAR BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-02-17		CRIM INAL APPE AL	(S ea t No - 2)
3 5 5	7531 /202 2	21.02. 2022	WPC (O A) - 594/2 018	R.K.MO HAPATR A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-18			(S ea t No - 2)
3 5 6	7532 /202 2	21.02. 2022	WPC (O AC) - 3814/ 2012	P.P.RA O	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-18			(S ea t No - 2)
3 5 7	7533 /202 2	21.02. 2022	CRLA- 101/2 016	J. PRADHA N	C.O .	COUR T NO. 22	Order Dtd. 2022-02-17		CRIM INAL APPE AL	(S ea t No - 4)
3 5 8	7534 /202 2	21.02. 2022	ABLAP L- 2243/ 2020	P.K.BA RIK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 4)
3	7535	21.02.	WP (C)	L.	C.O	COUR	Order Dtd. 2022-02-17			(S

59	/2022	2022	- 33967 /2020	ACHARI	.	T NO. 3 OLD				ea t No - 4)
360	7536 /2022	21.02. 2022	ABLAP L- 2240/ 2020	S.K.JE NA	C.O.	COUR T NO. 1	Order Dtd. 2022-02-18			(S ea t No - 4)
361	7537 /2022	21.02. 2022	WP (C) - 3397/ 2022	D. BISWAL	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-02-09			(S ea t No - 4)
362	7538 /2022	21.02. 2022	WP (C) - 4469/ 2008	SC DAS	GEN ERA L		Order Dtd. 2008-08-28		WRIT BRAN CH-4	(S ea t No - 19)
363	7539 /2022	21.02. 2022	WP (C) - 8004/ 2004	S C DAS	GEN ERA L		Entire Order	ALL BRIEF	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 7)
364	7540 /2022	21.02. 2022	WP (C) - 8282/ 2004	S C DAS	GEN ERA L		Entire Order	ALL BRIEF		(S ea t No - 11 7)
365	7541 /2022	21.02. 2022	WP (C) - 14824 /2006	S C DAS	GEN ERA L		Entire Order Entire Brief,		WRIT BRAN CH-7	(S ea t No - 15)
366	7542 /2022	21.02. 2022	OJC- 15984 /1997	S C DAS	GEN ERA L		Order Dtd. 2020-01-10		WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 10 5)

									H)	
367	7543/2022	21.02.2022	OJC-5469/1993	S.C. DAS	GENERAL		Entire OrderEntire Brief,			(Seat No - 105)
368	7544/2022	21.02.2022	WP (C) - 39935/2021	RAKESH KUMAR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-02-17			(Seat No - 105)
369	7545/2022	21.02.2022	ABLAP L- 2256/2020	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-18			(Seat No - 105)
370	7546/2022	21.02.2022	CONTC - 1167/2006	S.C. DASB	GENERAL		Entire OrderEntire Brief,	CONT EMPT		(Seat No - 3)
371	7547/2022	21.02.2022	CONTC - 2384/2021	BINOD BAG	GENERAL		Order Dtd. 2021-10-26			(Seat No - 3)
372	7548/2022	21.02.2022	RVWPE T- 76/2006	S.C. DAS	GENERAL		Entire OrderEntire Brief,	CIVIL REVISION		(Seat No - 1)
373	7549/2022	21.02.2022	RVWPE T- 77/2006	S.C. DAS	GENERAL		Entire OrderEntire Brief,	CIVIL REVISION		(Seat No - 1)
374	7550/2022	21.02.2022	RVWPE T- 78/2006	S.C. DAS	GENERAL		Entire OrderEntire Brief,	CIVIL REVISION		(Seat No - 1)
3	7551	21.02.	RVWPE	S.C.	GEN		Entire OrderEntire		CIVI	(S

75	/2022	2022	T-79/2006	DAS	ERL		Brief,		L REVISION	eat No - 1)
376	7552/2022	21.02.2022	RVWPE T-80/2006	S.C DAS	GENERAL		Entire OrderEntire Brief,		CIVIL REVISION	(Seat No - 1)
377	7553/2022	21.02.2022	WA-765/2021	R K BEHERA	GENERAL		Order Dtd. 2022-02-17			(Seat No - 1)
378	7554/2022	21.02.2022	RVWPE T-85/2006	S.C. DAS	GENERAL		Entire OrderEntire Brief,		CIVIL REVISION	(Seat No - 1)
379	7555/2022	21.02.2022	CONTC - 1090/2022	S MOHAPATRA	GENERAL		Order Dtd. 2022-02-11			(Seat No - 1)
380	7556/2022	21.02.2022	RVWPE T-86/2006	S.C. DAS	GENERAL		Entire OrderEntire Brief,		CIVIL REVISION	(Seat No - 1)
381	7557/2022	21.02.2022	CONTC - 42/2022	MANAS PATI	GENERAL		Order Dtd. 2022-01-20			(Seat No - 1)
382	7558/2022	21.02.2022	ABLAP L-12822/2021	H K BHOL	GENERAL		Order Dtd. 2021-12-10			(Seat No - 1)
383	7559/2022	21.02.2022	WP (C) - 33919/2020	J.P.KAR	GENERAL		Order Dtd. 2022-02-11			(Seat No - 1)

384	7560/2022	21.02.2022	WP (C) - 13614/2016	J.P.KARR	GENERAL		Order Dtd. 2019-02-21		WRIT BRANCH-7	(Seat No - 5)
385	7561/2022	21.02.2022	CMP-200/2020	H K BHOL	GENERAL		Entire Order		WRIT BRANCH-1	(Seat No - 31)
386	7562/2022	21.02.2022	WPC (OAC) - 2872/2018	R.K.OJHA	GENERAL		Order Dtd. 2022-02-11			(Seat No - 31)
387	7563/2022	21.02.2022	WP (C) - 16606/2014	H K BHOL	GENERAL		Compromise Petition		WRIT BRANCH-7	(Seat No - 10)
388	7564/2022	21.02.2022	WPC (OAC) - 4083/2012	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2022-02-17			(Seat No - 10)
389	7565/2022	21.02.2022	COA-3/2010	H K BHOL	GENERAL		Order Dtd. 2011-04-11		CIVIL REVISION	(Seat No - 3)
390	7566/2022	21.02.2022	BLAPL - 5600/2021	K C SWAIN	GENERAL		Order Dtd. 2022-02-11			(Seat No - 3)
391	7567/2022	21.02.2022	FA-64/2002	H K BHOL	GENERAL		Order Dtd. 2009-02-05		FIRST APPEAL	(Seat No - 7)
3	7568	21.02.	WP (C)	P K	GEN		Order Dtd. 2022-01-11			(S

9 2	/202 2	2022	- 13436 /2012	MOHANT Y	ERA L				ea t No - 7)
3 9 3	7569 /202 2	21.02. 2022	RSA- 178/2 002	P.K.SW AIN	GEN ERA L		Judgement Dtd. 2021-12- 23		(S ea t No - 7)
3 9 4	7570 /202 2	21.02. 2022	RSA- 37/20 12	P.K.SW AIN	GEN ERA L		Judgement Dtd. 2022-02- 14		(S ea t No - 7)
3 9 5	7571 /202 2	21.02. 2022	WP (C) - 4019/ 2010	P K MOHANT Y	GEN ERA L		Order Dtd. 2022-04-19	WRIT BRAN CH-1	(S ea t No - 30)
3 9 6	7572 /202 2	21.02. 2022	WP (C) - 8134/ 2013	B R SENAPA TI	GEN ERA L		Order Dtd. 2022-01-04		(S ea t No - 30)
3 9 7	7573 /202 2	21.02. 2022	CONTC - 76/20 22	M PATI	GEN ERA L		Order Dtd. 2022-01-20		(S ea t No - 30)
3 9 8	7574 /202 2	21.02. 2022	CONTC - 83/20 22	M PATI	GEN ERA L		Order Dtd. 2022-01-20		(S ea t No - 30)
3 9 9	7575 /202 2	21.02. 2022	CONTC (CPC) - 150/2 018	A.KAIL ASH	GEN ERA L		Order Dtd. 2022-02-10		(S ea t No - 30)
4	7576	21.02.	BLAPL	SP KAR	GEN		Order Dtd. 2022-01-19		(S

00	/2022	2022	- 9938/ 2021		ERA L					ea t No - 30)
401	7577 /2022	21.02. 2022	WP (C) - 14846 /2006	G.SUND ARA	GEN ERA L		Order Dtd. 2010-09-30		WRIT BRAN CH-7	(S ea t No - 15)
402	7578 /2022	21.02. 2022	ABLAP L- 1448/ 2020	S P KAR	GEN ERA L					(S ea t No - 15)
403	7579 /2022	21.02. 2022	WP (C) - 14585 /2014	JYOTI RANJAN SAHOO	GEN ERA L		Order Dtd. 2019-03-25		WRIT BRAN CH-2	(S ea t No - 9)
404	7580 /2022	21.02. 2022	WPCRL - 786/2 009	G.SUND ARA	GEN ERA L		PetitionAnnexure, Counte r, Rejoinder, Affidavit,	PRELI MINAR Y COUNT ER	WRIT BRAN CH-6	(S ea t No - 35)
405	7581 /2022	21.02. 2022	WPCRL - 786/2 009	G.SUND ARA	GEN ERA L		Entire Order		WRIT BRAN CH-6	(S ea t No - 35)
406	7582 /2022	21.02. 2022	WPCRL - 787/2 009	G.SUND ARA	GEN ERA L		PetitionAnnexure, Rejoin der, Affidavit,	PRELI MINAR Y COUNT ER	WRIT BRAN CH-6	(S ea t No - 35)
407	7583 /2022	21.02. 2022	WP (C) - 22893 /2014	SURESH CH SUNDAR A	GEN ERA L		Order Dtd. 2014-11- 25Petition, Annexure,		WRIT BRAN CH-7	(S ea t No - 5)

408	7584/2022	21.02.2022	RVWPE T-228/2010	G.SUNDARA	GENERAL		Order Dtd. 2010-10-27		CIVIL REVISION	(Seat No - 1)
409	7585/2022	21.02.2022	WPCRL - 787/2009	G.SUNDARA	GENERAL		Entire Order		WRIT BRANCH-6	(Seat No - 35)
410	7586/2022	21.02.2022	RSA-9/2020	D. SINHA	GENERAL		Order Dtd. 2021-08-12			(Seat No - 35)
411	7587/2022	21.02.2022	CONTC - 7172/2021	P.K PATTNA YAK	GENERAL		Order Dtd. 2022-02-02			(Seat No - 35)
412	7588/2022	21.02.2022	BLAPL - 6181/2021	P.K.MO HANTY	GENERAL		Order Dtd. 2022-01-04			(Seat No - 35)
413	7589/2022	21.02.2022	CRLMP - 1195/2021	P.K.SWAIN	GENERAL		Order Dtd. 2021-08-02Petition,			(Seat No - 35)
414	7590/2022	21.02.2022	WPC (O A) - 2588/2018	LAXMIDHAR SAHOO	GENERAL		Order Dtd. 2022-02-11			(Seat No - 35)
415	7591/2022	21.02.2022	FAO-240/2021	RAJAT DAS	GENERAL		Order Dtd. 2022-02-10		MISC . APPEAL SEC.	(Seat No -)

										1)
4 1 6	7592 /202 2	21.02. 2022	CONTC - 215/2 022	M.K. MOHANT Y	GEN ERA L		Order Dtd. 2022-02-01			(S ea t No - 1)
4 1 7	7593 /202 2	21.02. 2022	WP (C) - 19201 /2014	C.R. NAYAK	GEN ERA L		Order Dtd. 2014-10-17		WRIT BRAN CH-7	(S ea t No - 15)
4 1 8	7594 /202 2	21.02. 2022	WP (C) - 23255 /2015	C.R. NAYAK	GEN ERA L		Order Dtd. 2016-05-02		WRIT BRAN CH-4	(S ea t No - 19)
4 1 9	7595 /202 2	21.02. 2022	WP (C) - 14016 /2017	C.R. NAYAK	GEN ERA L		Order Dtd. 2017-07-09		WRIT BRAN CH-2	(S ea t No - 7)
4 2 0	7596 /202 2	21.02. 2022	CRLMC - 2483/ 2021	S.C.RO UTRAY	GEN ERA L		Order Dtd. 2022-02-10		CRIM INAL MISC -1	(S ea t No - 6)

NIC